

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF KANHANGAD LINKS PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	KANHANGAD LINKS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	12/05/2021
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC-ERNAKULAM, MINISTRY OF CORPORATE AFFAIRS
4	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U24290KL2021PTC068952
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	BUILDING NO. 5/745 -B10, ANU PHARMA BEHIND PVS BUS STAND, KANHANGAD, KASARAGOD, KERALA, INDIA, 671315.
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	26 th MARCH 2026
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Ms. MIDHUNA.K.C DOOR NO. 23/1126 , (OLD NO.18/21(16)), 2ND FLOOR, FORT CENTRE, STADIUM BYE-PASS ROAD, STADIUM BYE-PASS JN. PALAKKAD-678 001 CELL +91 9995217298 EMAIL: CSMIDHUNA@GMAIL.COM IP REGISTRATION NO. IBBI/IPA-002/IP-N00813/2019-20/12741
8	LAST DATE FOR SUBMISSION OF CLAIMS	25 th APRIL 2026

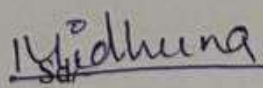
Notice is hereby given that KANHANGAD LINKS PRIVATE LIMITED has commenced Voluntary liquidation on 26th MARCH 2026.

The stakeholders of KANHANGAD LINKS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 25th APRIL 2026 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 30/03/2026


MIDHUNA.K.C
Liquidator

IP Reg No. IBBI/IPA-002/IP-N00813/2019-20/12741